

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 24th July, 2024

No. LJ(A) 28/2001/362 – In supersession to this Department's letter No. LJ(A)28/2001/352 dated 02/06/2024, the Governor of Meghalaya is pleased to appoint Shri. Comet Star Kyndiah as Vice Chairman, Meghalaya State Law Commission under "Category A" with immediate effect and until further orders. He is entitled to perks and facilities as contained in Finance (AF) Department letter No. FEM.44/2003/Pt.II/264 dated 17/08/2023.

This issues with the concurrence of Finance (AF) Department vide ID No.FM.887/24 dated 25/06/2024.

nd/ -
(Shri. C. V. D. Diengdoh, IAS)
Secretary to the Government of Meghalaya,
Law Department.

MemoNo. LJ(A) 28/2001/362-A

Dated Shillong, the 24th July, 2024

Copy to:-

1. The P.S to the Chief Minister of Meghalaya, Shillong.
2. The P.S. to the Deputy Chief Minister, Government of Meghalaya.
3. The P.S. to the Minister of Law, Government of Meghalaya.
4. The Secretary to the Government of Meghalaya, Law Department.
5. The Advocate General, Meghalaya, High Court of Meghalaya.
6. The Under Secretary to the Government of Meghalaya, Finance (AF) Department, with reference to Minutes of the Meeting dated 08/12/2023
7. The Accountant General (A&E), Meghalaya, Shillong-793001
8. The Secretary, Meghalaya State Law Commission
9. The Under Secretary to the Government of Meghalaya, Chief Minister's Secretariat.
10. Shri. Comet Star Kyndiah, Vice Chairman, Meghalaya State Law Commission.
11. SAD (Accounts) Department/ Nazarat Department.
12. The Director of Printing & Stationery, Meghalaya for publication of the notification in the next issue of the Gazette of Meghalaya.
13. The Treasury Officer, Shillong North/South Treasury.
14. DEO, Law Department
15. Guard File.

By orders etc.,

Srinivas
Deputy Secretary to the Govt. of Meghalaya,
Law Department.